(d) whether on achieving this targets negative impact of climate change would be neutralized?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) to (c) Ongoing and newly introduced Schemes of Central and State Governments for regeneration of degraded forests and adjoining lands and Afforesations/tree planting help in increasing the Forest and Tree Cover. The targets for Afforestation/Tree planting monitored under 20 Point Programme are fixed by this Ministry annually. These targets are to be achieved within that financial year. The targets and achievements to tree planting on public and forest lands during last five years are as follows :-

Area in million ha.

Sl.No.	Financial Year	Targets	Achievement
1.	2004-05	1.47	1.13
2.	2005-06	1.63	1.48
3.	2006-07	1.85	1.65
4.	2007-08	1.86	1.54
5.	2008-09	1.77	1.67

(d) The plants/trees trap carbon dioxide and thereby help in mitigating climate change impact also.

Discussion on Climate Change Policy

308. SHRI D. RAJA :
   SHRI M.P. ACHUTHAN :
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether there has been any discussion at any level so as to have a national consensus on climate change policy and Indiaus stand at the forthcoming meeting at Copenhagen; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) and (b) Prime Ministerus Council on Climate Change meets from time to time to oversee and guide the approach to climate change policy including formulation and approval of specific initiatives relating to implementation of uIndiaus National Action Plan on Climate Changeu. An institutional mechanism consisting of Policy Planning Group and Core Negotiating Group also functions with a view to help formulate the negotiating strategy on climate change with the necessary approvals from appropriate levels.

Forest Cover

309. SHRI P. R. RAJAN :
   SHRI SHANTARAM LAXMAN NAIK :
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :